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NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/02/2017 AT 10.30 AM

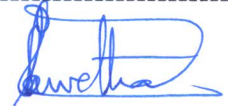
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/25/2016  
NAME OF THE PETITIONER(S) : Mekuba Petroleum India P. Ltd and 3 others  
NAME OF THE RESPONDENT(S) : Wynn's Mekuba India P. Ltd and 5 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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① FOR TK Bhaskar  
Shwetha Vasudevan  
Keerthi . K .

Counsel for  
Respondents 2



② G. Meera  
for A.K. Mykamy & Associates LLP

Counsel for  
petitioner



③ Harshini J  
for Preeti Mohan

Counsel for R4 & R5



**ORDER**

Ms G Meera, counsel for petitioners present. Ms Shwetha Vasudevan, counsel for R2 and Ms T Harshini, proxy counsel for R4 & R5 are present. At the request of both the sides, time extended for submission of final arguments. Put up on 21.03.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)